IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 211(ND)/2017

IN THE MATTER OF:

Mr. Rattan Lal Garg

... APPLICANT / PETITIONER

Vs

M/s Parmeshwar Buildtech Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 98

Order delivered on 22.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Naresh Bansal, Advocate

For the RESPONDENT

ORDER

Learned Counsel move the petition and is directed to file further particulars in relation to requisition made for convening of EGM as sent to the board of the company. For the said purpose a weeks' time is granted.

Post the matter on 13th October 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)